

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3189
(To be answered on the 4th August 2022)**

REVIVAL OF PAWAN HANS LTD.

3189. SHRI ANUBHAV MOHANTY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is a fact that the Public Sector Undertaking (PSU) Pawan Hans Ltd. has been making profit from the year 1992 to 2017 and if so, the details thereof;**
- (b) whether it started making loss since 2017 onwards and if so, the details thereof and the reasons therefor;**
- (c) whether Pawan Hans Ltd. was asked to make unnecessary and irrelevant investments on infrastructure development and if so, the details thereof;**
- (d) whether the Government proposes to revive the PSU; and**
- (e) is so, the details of efforts made in this regard, year-wise?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Details of Profit and Loss reported by Pawan Hans Limited (PHL) from 1992 to 2021 are attached at Annexure.

(c) to (e): Each Airline/Helicopter Operator evaluates the aviation demand and prepares their specific business plan on the basis of their own market assessment including type of Aircraft/Helicopter for air operations. Further, NITI Aayog in its recommendations on strategic disinvestment of Central Public Sector Undertakings recommended to sell 51% shares owned by Pawan Hans Limited through outright sale to an identified buyer, discovered through a two-stage auction process. Accordingly, Government of India has given in- principle approval for disinvestment of entire shareholding of Pawan Hans Limited (PHL) to strategic buyer identified through a two-stage auction process. The strategic disinvestment of PHL has been initiated.
